

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4902
ANSWERED ON:20.12.2002
C AG REPORT ON ACCEPTANCE OF TENDERS
RAMJI MANJHI

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

(a) whether C&AG in its Report No. 4 of 2002 (Civil) on page 139 in para 9.12 brought out the fact of incurring extra expenditure of Rs 2.32 crore by accepting revised higher offer of second lowest tenderer after negotiations;

(a) if so, whether the matter has been enquired into;

(b) if so, the details thereof and outcome thereof; and

(c) if no, the reasons therefor ?

Answer

Minister of State in the Ministry of Finance and Company Affairs (ANANDRAO V. ADSUL)

(a) to (d) : Information is being collected and will be laid on the Table of the House.